



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART IV.

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 27th September 1937.

No. 11386-P.—The following notification, issued by the Government of India in the Home Department, is republished for general information.

P. T. MANSFIELD,
Chief Secretary to Government.

POLICE.

Simla, the 13th September 1937.

No. F. 93/3/36.—In exercise of the powers conferred by section 2 of the Police Act, 1888 (III of 1888), the Central Government is pleased—

- (a) to create a special police district comprising all the lands occupied for the time being by the railway lines and portions of railway lines specified in the Schedule annexed

hereto, including the lands occupied by stations, by out-buildings, or for other railway purposes, and

- (b) to extend to every part of the said district the powers and jurisdiction of all members of the police force belonging to Madras.

SCHEDULE.

The following portions of the Bengal Nagpur Railway situate within the Province of Orissa, namely:—

- (1) Mile 331-19 to mile 386-4 on the Calcutta-Madras East Coast line.
- (2) Mile 22-12/13 to mile 56½ on the Naupada-Parlakimedi-Gunupur Light Railway.
- (3) Mile 228-2 to mile 156-13½ on the Raipur-Vizianagram line in the district of Koraput.

J. A. THORNE.

Secretary to Government of India.

The 27th September 1937.

No. 3219-C.—The following notifications, by the Government of Bombay, are republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HOME DEPARTMENT (POLITICAL).

Bombay Castle, 13th September 1937.

No. 1456-Poll.—Notifications of the Government of Bombay no. 5173, dated the 14th September 1910, no. 1211, dated the 13th February 1912, and no. 1361-Poll., dated the 23rd May 1932, published at pages 1523, 288 and 1325 of Part I of the *Bombay Government Gazette*, dated the 22nd September 1910, 22nd February 1912 and 26th May 1932, respectively, declaring to be forfeited to His Majesty all copies of the following books, and all other documents containing copies, reprints or translations of, or extracts from, the said books are hereby cancelled:—

- (1) "Swadeshi Chalwal" or "Swadeshi Movement" by Mr. A. V. Barve.
- (2) "Shur Abala" or "Brave Women" by "Dhanurdhari".
- (3) "Lokamanya Bal Gangadhar Tilak Yanchen 50 Varshachen Charitra, Bbag Pahila" or "50 years' life of Lokamanya Bal Gangadhar Tilak, Part first" by Mr. K. A. Guruji.

(4) "Namdar Bal Gangadhar Tilak Yanchya varil Khatlyachi Hakikat" or "An Account of the prosecution of the Honourable Mr. Bal Gangadhar Tilak" by Mr. K. B. Belsare.

(5) "Lala Lajpatrai Kinwa Navayugacha Purvarang" or "Lala Lajpatrai or the Beginning of the New Era" by Mr. S. K. Phadke.

HOME DEPARTMENT (POLITICAL).

Bombay Castle, 13th September 1937.

No. 1459-Poll.—Government notifications no. 5056-Poll., dated the 8th December 1930 and no. 3023-Poll., dated the 4th October 1932, published at pages 3000 and 2257 of Part I of the *Bombay Government Gazette*, dated the 11th December 1930 and the 6th October 1932, respectively, declaring to be forfeited to His Majesty all copies of the following books, and all other documents containing copies, reprints or translations of, or extracts from, the said books are hereby cancelled:—

- (1) "Rashtrano Ran Nad" or "The Battle Cry of the Country", published by Mr. K. M. Dave, and
- (2) "Mejwani" (i. e., Feast) written by Mr. T. R. Abhang and published by Mr. G. V. Rajguru.

By order of the Governor of Bombay,

J. B. IRWIN,

Secretary to the Government of Bombay.

Pages 301-302 missing

Schedule B—Form No. 72.

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